

4th March, 1975. The Committee have identified 117 drug formulations, productions of which should be taken on a mass scale. Committee also looked into various aspects of the industry and submitted its final report on the 6th April, 1975. Government will take a view on the various aspects in the totality of recommendations of the Committee. Towards this end discussions have been initiated with the Public and Indian Sectors to identify their role in the production of essential antibiotics and synthetic drugs (48 in number) in the context of the 5th Plan requirements of drugs which is to increase from the present production of about 3300 tonnes to about 10000 tonnes. Public Sector units propose to increase their production from the present level of 1500 tonnes to over 5000 tonnes.

The Indian Sector has given a blue print which indicates that 23 units will take up the production of 27 drugs in the near future.

There is a comprehensive Drugs (Prices Control) Order, 1970 and the prices are statutorily controlled under the said Order. In the meantime meetings have been held with Public Sector, Indian Sector and Indian Medical Association to discuss problems of cheap drugs and reservation of capacity to achieve this.

The Committee on Drugs and Pharmaceutical has examined measures taken so far to reduce the prices of drugs for the consumer and recommended further measures for rationalising the prices of bulk drugs and formulations as per one of its terms of reference. A view on the aspect of pricing will also be taken by the Govt. while taking a decision on the various recommendations of the Committee on D&P.

Renewal of Licence of M/s. A. H. Wheeler

7277. SHRI JYOTIRMOY BOSU: Will the Minister of RAILWAYS be pleased to state:

(a) how many book stalls are run by M/s. A. H. Wheeler in different railway stations in the country;

(b) whether their 9 years old licence is due to expire on December 31, 1975;

(c) if so, whether it is a fact that the licence has been renewed for a period of another 9 years; and

(d) if so, on what grounds?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI BUTA SINGH): (a) 381 stalls at 289 stations.

(b) and (c) Yes.

(d) The contract was renewed for continuance of the service of sales of newspapers, periodicals and books to the travelling public and as their performance was satisfactory.

CORRECTION OF ANSWER TO UNSTARRED QUESTION NO. 4709 DATED 25-3-1975 RE: IMPORT OF GENTAMYCIN SULPHATE BY CERTAIN FOREIGN DRUG FIRMS.

THE MINISTER TO STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI K. R. GANESH): An application of M/s. Euphoric Pharmaceuticals for manufacture of injection of Gentamycin Sulphate, among a number of other items, was rejected on 4-3-1975. This information was inadvertently not included in the particulars of Indian companies given in the Statement enclosed with the reply to parts (b) and (c) of the Lok Sabha Unstarred Question No. 4709 answered on 25-3-1975. Copy of the revised statement to be substituted for the one enclosed with the original reply is attached.

STATEMENT
Revised Statement to be substituted for Statement referred to in reply to parts (b) & (c) of Lok Sabha Unstarred Question
 No. 4709 for 25-3-1975

S.No.	Name of the Indian firm	Date of application	Reasons for rejection	Import content asked for by these companies	
				Quantity	Value
1	Chemical Industrial & Pharmaceutical Laboratories Ltd.	22-11-73	It is desirable for the manufacturers of bulk drugs to undertake the manufacture of formulations also. Rejected because the manufacture is based on imported raw materials and the bulk drugs are not indigenously available	400 kgs.	Rs. 12 lakhs
2	Themis Chemicals Ltd.	28-5-1973	Diox	48 kgs.	Rs. 4.32 lakhs
3	Euphoric Pharmaceuticals	10-10-1974	Diox	2 kgs.	Rs. 1.40 lakhs.